

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH****Hearing by Video Conferencing****O.A. No.060/00679/2020**

Chandigarh, this the 25th of September, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Pervinder Singh (MES No. 372436) S/o Sh. S. Charan Singh, aged 57 years, working as FGM (skilled) in the office of Garrison Engineer (E/M) (Air Force) Adampur (Doaba) District Jalandhar (Punjab) – 144103.

....Applicant

(BY: Mr. K.B. Sharma, Advocate)

Versus

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi – 110001.
2. Engineer in Chief, Military Engineer Services, Engineer-in-Chief's Branch, Integrated Hqrs, of MoD (Army) Kashmir House, DHQ, PO New Delhi – 110001.
3. The Chief Engineer, MES, HQ, Western Command, Chandimandir (PB)-134107.
4. Headquarters, Commander works Engineer, MES, Jalandhar Cantt – 144001.
5. Garrison Engineer (AF) Adampur, Military Engineer Service-900131.

... .Respondents

**O R D E R(Oral)****SANJEEV KAUSHIK, MEMBER (J):**

1. At the outset, learned counsel for the applicant seeks permission to withdraw the O.A. to enable the applicant to pursue the matter with the respondents.
2. Permission granted.
3. The O.A. is dismissed as withdrawn, with the aforesaid liberty.

**(AJANTA DAYALAN)
MEMBER (A)**

Place: Chandigarh
Dated: 25.09.2020

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**(SANJEEV KAUSHIK)
Member (J)**